

ring towns around Delhi to check migration to the capital ; and

(b) if so, the details thereof ?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) The Master Plan of Delhi requires that alongwith the development of Delhi there should be a *synchronous development* of ring towns around Delhi, namely Ghaziabad, Faridabad, Ballabgarh, Gurgaon, Bahadurgarh, Loni and Narela.

Restrictions Imposed on Movement of Indians and Foreigners by Bhutan

9. **SHRI R. R. SINGH DEO** . Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government of India has been invited to the decision of the Bhutan Government to impose stricter restrictions on the movement of Indians and foreigners in Bhutan ; and

(b) if so, the reaction of Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) The Government of Bhutan have not taken any decision to impose stricter restrictions on the movement of Indians and foreigners in Bhutan. They have only decided to check more carefully the identity of non-Bhutanese personnel on entering Bhutan under existing arrangements.

Soviet Naval Build-up in Indian Ocean

10. **SHRI R. R. SINGH DEO** : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there has been a large scale Soviet Naval build-up in the Indian Ocean ;

(b) whether the attention of Government has been invited in this regard to a white Paper brought out by the British Government ; and

(c) if so, the reaction of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India have seen various reports on this but have no positive evidence of such a large scale build-up.

(b) Yes, Sir.

(c) Government has already subscribed whole-heartedly to the Lusaka declaration that the Indian Ocean area should remain a zone of peace and free from great power domination and great power rivalries. Since the majority of the littoral states were present at Lusaka, and subscribed to this view, the Government of India hopes that outside powers will take due note of the view of the littoral states. Government have requested Britain, the U.S.A. and the U.S.S.R. to pay due heed to the unanimous conclusion arrived at the Lusaka Conference on this matter.

Ex-gratia Grants to Indians for Properties Seized by Pakistan

11. **SHRI R. R. SINGH DEO** : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there are proposals for ex-gratia grants to those Indians whose properties have been seized by Pakistan during the 1965 conflict ; and

(b) if so, the details of such ex-gratia payments and the total amount involved ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India have decided that *ad hoc* interim relief, in the form of ex-gratia grants from the Consolidated Fund of India, at the rate of 25 per cent of the value of the verified claims restricted to a maximum of Rs. 25 lakhs in each case, may be made to all such Indian nationals and Indian companies, against a bond to be executed by the recipients. It has also been decided that where 25% of the value of the verified claim exceed the aforesaid limit, cases will be considered on merit. Such payments will be